

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

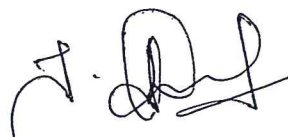
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/456/(IB)/2017  
NAME OF THE PETITIONER(S) : WANBURY LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	DEV ESTHWAAR J For M/s. Shiva Kumar & Suresh	Counsel for petitioner	
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②	S. SITHALAKSHMI For R. Kannan Practicing Company Secretary	For Respondent	
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**ORDER**

Shri J Dev Eshwaar, counsel for the petitioner present. Ms S Sithalakshmi, representing the PCS on record for respondent present and handed over a DD Rs.10 lakhs, out of Rs.15 lakhs towards first instalment to the counsel for petitioner. Counsel for respondent prayed time for making submissions in regard to the balance amount of Rs.5 lakhs and the rest of the claim in instalments. Time is enlarged at request. Put up on 16.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**